

DILIP KUMAR PARASMAL

Liquidator

IBBI Registration No- IBBI/IPA 001/IPP00924/2017-2018/11531

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF LINEAR TECHNOLOGY
SEMICONDUCTOR INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Linear Technology Semiconductor India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	16/06/2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC- Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U32104KA2011PTC059186
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Salarpuria Nova, No 1, Varthur Road Nagavarapalya, Old Madras Road Bangalore- 560093
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	March 14, 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Dilip Kumar Parasmal Address: Unit F-5 & F-6, First Floor, Sampurna Chambers, No.13, Vasavi Temple Street, VV Puram, Bangalore-560004 Email Id: dilip@pdka.in Phone No: 9341218974 Registration No: IBBI/IPA 001/IPP00924/2017-2018/11531
8.	LAST DATE FOR SUBMISSION OF CLAIMS	April 13, 2023

Notice is hereby given that the Linear Technology Semiconductor India Private Limited has commenced voluntary liquidation on March 14, 2023.

The stakeholders of Linear Technology Semiconductor India Private Limited are hereby called

DILIP KUMAR PARASMAL

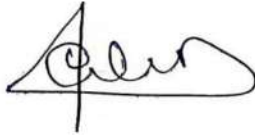
Liquidator

IBBI Registration No- IBBI/IPA 001/IPP00924/2017-2018/11531

upon to submit a proof of their claims, on or before April 13, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



DILIP KUMAR PARASMAL
Insolvency Professional

IBBI Registration No. :
IBBI/IPA-001/IP P00924/2017-2018/11531
Unit No. FF-5 & FF-6, First Floor,
Sampurna Chambers, No. 13, Vasavi Temple Street,
V. V. Puram, BENGALURU - 560 004.

Name and Signature of the Liquidator: **Mr. Dilip Kumar Parasmal**

Date and Place: March 16, 2023 at Bangalore